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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 467/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE PARTIES: Kanhiyala Tahilram Kewalramani & Anr.  
V/s  
Urban Santuaries Developers Pvt. Ltd.

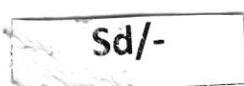
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 213, 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	KRISHNA BARUAH	ADVOCATE for Respondent 2, 3,4 i/b Pragya legal	
2.	Pratik Tripathi	PCS for Petitioner	

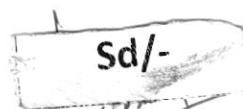
ORDER

CP No. 467/213, 241-242/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 13.03.2018.

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)